

High Court of Jammu and Kashmir

(Office of the Registrar General at Jammu)

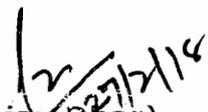
ORDER

No:- 1593

Dated:- 27/2/2018

All the Munsiffs and Chief Judicial Magistrates of Kashmir province (except those posted in the ~~Ladakh~~ Division) and the Forest Magistrate, Srinagar, are hereby nominated for attending one day sensitization Programme being organized by the J&K State Judicial Academy on the topic **'Forest and Wildlife Conservation, including the Laws dealing with Birds and wetland Conservation'** on 4th of March, 2018 at J&K State Judicial Academy, Mominabad, Srinagar with the direction to the concerned officers to report in the Academy at 9:30 AM sharp on the scheduled date.

By Order


(Sanjay Dhar)
Registrar General

No:- 59792-815/98 Dated:- 27/2/2018

Copy to the:-

1. Principal Secretary to the Hon'ble Chief Justice, High Court of Jammu and Kashmir.
2. Secretary to Hon'ble Mr. Justice Alok Aradhe (Chairman of the Hon'ble Committee constituted for the J&K State Judicial Academy).
3. Secretary to Hon'ble Mr. Justice Janak Raj Kotwal (Member of the Hon'ble Committee constituted for the J&K State Judicial Academy).
4. Secretary to Hon'ble Mr. Justice M.K.Hanjura (Member of the Hon'ble Committee constituted for the J&K State Judicial Academy).

.....for kind information of His Lordship.

5. Director, J&K State Judicial Academy, Jammu for information and with the request to get the nominated officers informed accordingly.
6. All Principal District & Sessions Judges of Kashmir Province.
7. CPC-e-Courts High Court of J&K for information and with the request to get the same uploaded on the official website of J&K High Court for information of all concerned.


Registrar General